

FORM A
PUBLIC ANNOUNCEMENT

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

**FOR THE ATTENTION OF THE CREDITORS OF UNIQUE INFRAENGINEERING INDIA
PRIVATE LIMITED**

RELEVANT PARTICULARS		
1.	Name of corporate debtor	UNIQUE INFRAENGINEERING INDIA PRIVATE LIMITED
2.	Date of incorporation of corporate debtor	02/07/1999
3.	Authority under which corporate debtor is incorporated / registered	ROC Jaipur
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U45201RJ1999PTC015731
5.	Address of the registered office and principal office (if any) of corporate debtor	Mahaveer Complex, 5-Econd Floor, 5-C Madhuban, Udaipur - 313001, Rajasthan
6.	Insolvency commencement date in respect of corporate debtor	14/10/2026 (Copy of order received on 21/10/2026)
7.	Estimated date of closure of insolvency resolution process	12/04/2027
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Name: AAA Insolvency Professionals LLP (AAAIP) through CA Ankit Goel, Authorised Partner Registration No. - IBBI/IPE-0002/IPA-1/2022-23/50001
9.	Address and e-mail of the interim resolution professional, as registered with the Board	Correspondence Address: AAA House, 64, First Floor Okhla Estate, Phase III, Near Modi Mill, New Delhi-110020 Email: ankitgoel@aaainsolvency.com , ankitgoel@aaainsolvency.in
10.	Address and e-mail to be used for correspondence with the interim resolution professional	Address: AAA House, 64, First Floor Okhla Estate, Phase III, Near Modi Mill, New Delhi-110020 Email: uniqueinfra.cirp@gmail.com
11.	Last date for submission of claims	04/11/2026
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	N/A
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	N/A
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	(a) https://ibbi.gov.in/en/home/downloads (b) NA Physical address: AAA House, 64, near Modi Mill, Okhla Phase III, Okhla Industrial Estate, Delhi 110020 (Note: IRP is in process of uploading the public announcement on company's website)

Notice is hereby given that the National Company Law Tribunal, Jaipur Bench, has ordered the commencement of a Corporate Insolvency Resolution Process of the Unique Infraengineering India Private Limited on 14/10/2026 (Copy of order received on 21/10/2026).



The creditors of Unique Infraengineering India Private Limited, are hereby called upon to submit their claims with proof on or before 04/11/2026 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All Other creditors can submit the claims with proof in person, by post or by electronic means. Those Creditors, who intend to submit the Claim in physical mode, can submit at the address mentioned in entry No. 10.

Submission of false or misleading proofs of claim shall attract penalties.

 

AAA Insolvency Professionals LLP

IBBI/IPE-0002/IPA1/2022-23/50001

Interim Resolution Professional

In the matter of UNIQUE INFRAENGINEERING INDIA PRIVATE LIMITED

AFA Valid Up to – 31-12-2026

Through, CA Ankit Goel

Authorised Partner

Date: 23.10.2026

Place: Jaipur